

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 30th APRIL, 2024, 10:30 A.M.

**IA (IBC)/130/GB/2023
In CP (IB)/5/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Tata Capital Financial Services Ltd. (FC) Vs Amit Agarwal (PG)
UNDER SECTION	U/s 95 (1) of IBC, 2016.

For Petitioner (s) : Mr. Dhrupad Das, Adv.

For Respondent (s) :

For RP : Mr. Rajesh Ramnani, RP

ORDER

IA (IBC)/130/GB/2023

Ld. Resolution Professional, Mr. Rajesh Ramnani is present in person. Report filed by the RP is taken on record and as such, the above IA is allowed and **disposed of**.

CP (IB)/5/GB/2023

Ld. Counsel Mr. Dhrupad Das appears on behalf of the Financial Creditor. Ld. Resolution Professional Mr. Rajesh Ramnani is present in person. There is no representation for the Respondent/ Personal Guarantor. Resolution Professional already served copy of the report on the Personal Guarantor through E-mail on 18.12.2024 annexed to the report. Respondent shall file their reply, if any, within two weeks from today, failing which their rights to file reply shall stand forfeited. Copy of reply thereof shall be served on the counsel on record for the opposite party. List for further consideration on **27.05.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**